

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3363
ANSWERED ON:12.05.2006
IMPORT DUTY ON EDIBLE OIL
Reddy Shri Karunakara G.

Will the Minister of FINANCE be pleased to state:

- (a) the revenue earned by Government through import duty on edible oil during the last three years, year wise; and
(b) the rates of import duty fixed during the said period?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM)

(a) Customs duty realized in cash on imports of ` Animal or Vegetalbe fats and oils & their cleavage products, prepared edible fats, animal or vegetalbe waxes` during the last three financial years was as under:

Financial year	Revenue Collection
2003-2004	3039.33
2004-2005	3506.18
2005-2006 #	4771.42

Provisional

(b) Total Customs duty rates on major edible oils during the last three financial years are given in Annexure.

Annexure referred to in reply to the Lok Sabha Unstarred Question No. 3363 to be answered on 12th May, 2006 `Import Duty on edible oils`

Item Description	Total Customs duty rates on Crude			Total customs duty rates on refined edible		
	Oils	oils		Oils	oils	
Year	2003-04	2004-05	2005-06	2003-04	2004-05	2005-06

Soyabean Oil 45 45 45 45 45 45

Palmolein 65 65/80\$ 80 92.4/70# 75## 90
/75## /90###

Palm Oil 65 65/8\$ 80 92.4/70# 75##/ 90
/75## 90###

Groundnut Oil 85 85 85 85 85 85

Sunflower/
Safflower Oil 75 75 75 85 85 85

Coconut Oil 85 85 85 85 85 85

Rapeseed/
Mustard Oil 75 75 75 75 75 75

Other Oils 85 85 85 85 85 85

With effect from 1.3.2006, these oils will also attract a special additional duty of customs @ 4%.

Revised to 70% w.e.f. 30th April, 2003

Revised to 75% w.e.f. from 8th January, 2004 and

\$ Revised to 80% w.e.f. 15th February, 2005.

Revised 90% w.e.f. 15th February, 2005.

These oils except Soyabean Oil & Rapeseed/Mustard Oil also attract Education cess of 2%.